

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory  
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation

Ref. No. FD-ET/55/2021-03-FD dated 27.07.2021

**GOVERNMENT ORDER NO:- 4102 -JK (LD) of 2021**  
**DATED:- 30 - 07 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Finance Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 30 - 07 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner, Finance Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Director Litigation, Kashmir
6. Registrar General, J&K High Court, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
8. Director Litigation, Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation (OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4102 JK(LD) of 2021 dated 30.07.2021

S No.	Title of the Case	OIC
1	WPC No. 1367/2021 titled Rajinder Kumar V/s UT of J&K & Ors	Smt. Kusum Sharma, Deputy Excise Commissioner (Executive), Jammu.
2	OWP No. 251/2016 titled Puri Oil Mills Ltd V/s State through Finance Department & Ors	Mr. Varinder Kumar, Excise & Taxation Officer, Katkua, Incharge Toll Post Lakhianpur
3	OWP No. 1300/2017 titled Mis Agro Nut and Food Corporation and Anr V/s State through Finance Department & Ors	
4	OWP No. 1814/2018 titled Godfrey Philips India Ltd. V/s State through Finance Department & Ors	
5	OWP No. 1051/2017 titled M/s Hans Raj Exports & Anr V/s State through Finance Department & Ors	
6	OWP No. 609/2011 titled Godfrey Philips India Ltd. V/s State through Finance Department & Ors	
7	OWP No. 1520/2013 titled Chenab Textile Mills V/s State through Finance Department & Ors	
8	SLP No. 7833/2020 titled Naveen Singh Sambyal V/s U.T of J&K & Ors	
9	WPC No. 1273/2021 titled Anupama Pandoh V/s UT of J&K & Ors	Sh. Tahir Ajax, Deputy Excise Commissioner (Executive) Kashmir.

30/7